

**GOVERNMENT OF INDIA  
SHIPPING, ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

STARRED QUESTION NO:133  
ANSWERED ON:07.03.2007  
DAMAGE TO ROADS OF GQ PROJECT  
Basu Shri Anil

**Will the Minister of SHIPPING, ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) whether the roads of the Golden Quadrilateral Project on N.H.-2 in the Asansol sector and on Kolkata-Mumbai sector have been damaged heavily due to subsidence;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether any responsibility had been fixed for the said damages;
- (d) if so, the details thereof and the action taken against the officers or contractors responsible for the damages; and
- (e) if not, the reasons therefor?

**Answer**

THE MINISTER OF THE STATE IN THE MINISTRY OF SHIPPING, ROAD TRANSPORT AND HIGHWAYS (SHRI T.R. BAALU)

(a) to (e): A Statement is laid on the Table of The House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF THE LOK SABHA STARRED QUESTION NO. 133 FOR ANSWER ON 07.03.2007 ASKED BY SHRI ANIL BASU REGARDING DAMAGE TO ROADS OF GQ PROJECT

(a) & (b) About 450 metre of Kolkata-Delhi lane on Asansol Bypass on NH-2 subsided on 16th January 2007. The Golden Quadrilateral part of NH-6, is only from Kolkata to Kharagpur and about 110 metre of Reinforced Earth (RE) Wall and embankment on Mumbai side approach of Railway Over Bridge (ROB) 19/1 at km 18/100 on NH-6 was damaged due to subsidence on 9th February 2006.

(c) to (e) On NH-2 the subsidence was due to collapse of underground column of abandoned coalmines in that area. Therefore, nobody associated with the project is responsible. As regards subsidence of the RE Wall and embankment on NH-6, the contractor is responsible for design and construction of the RE Wall. He has been asked to reconstruct the damaged portion at his cost.